



GOVERNMENT OF ARUNACHAL PRADESH  
OFFICE OF THE DEPUTY COMMISSIONER  
ITANAGAR CAPITAL REGION: ITANAGAR

DC

No.DC/ICR/01/2020

Dated Itanagar the 15<sup>th</sup> April'2020

ORDER

In modification of this office order of even No. dated 3<sup>rd</sup> April'2020, the temporary suspension order to import fresh vegetables in Itanagar Capital Region is hereby lifted. However, no vegetables/meat/poultry products/fish will be imported from COVID-19 red zone area of any neighbouring States.

Further, all the meat/poultry products/mithun/mutton/pork shops in the Itanagar Capital Region shall function normally after following the SoPs of COVID-19 such as maintaining social distancing, personal hygiene, use of sanitizer and mandatory use of mask at the time of sale. All efforts should be made to sell these items in the sectors and not in the main markets in order to avoid overcrowding. The Shopkeepers should ensure that social distancing is maintained by the buyers/customers without fail. No items should be sold to the customers not complying with social distancing and other SoPs of COVID-19.

The OC PS Banderdewa/Hollongi check gates are directed to mandatorily get all the vehicles carrying fresh vegetables/meat/poultry products/fish sanitized at the check gates before crossing over to innerline.

The Superintendent of Police, Itanagar, ADM cum CEO, all the Magistrates-cum-Incident Commanders and Member Secretary, APMC shall ensure that the SoPs of COVID-19 is followed in letter and spirit by all concerned. The shops not complying the SoPs of COVID-19 shall be closed by the Incident Commanders and Police as deemed fit and proper.



Sd/-  
[Komkar Dulom]  
Deputy Commissioner  
Itanagar Capital Region  
Itanagar

Dated Itanagar the 15<sup>th</sup> April'2020

Memo No.DC/ICR/01/2020

Copy for information to:-

1. The Secretary to HCM, Govt. of Arunachal Pradesh.
2. The SPA to Hon'ble Minister (Home), Govt. of Arunachal Pradesh.
3. The US to CS, Govt. of Arunachal Pradesh.
4. The Secretary, APMC, Govt. of Arunachal Pradesh.
5. PS to DGP, Govt. of Arunachal Pradesh.

Copy for necessary action to:-

1. The Superintendent of Police, Capital, Itanagar.
2. The ADM cum CEO, Itanagar.
3. All Executive Magistrates, ICR.
4. The SDPO, Itanagar/Naharlagun.
5. The DIPRO, ICR.
6. Member Secretary, APMC, Naharlagun.
7. The OC PS Banderdewa/Hollongi Check Gate.
8. LO to DC, ICR.
9. Office copy.

  
[Komkar Dulom]  
Deputy Commissioner  
Itanagar Capital Region  
Itanagar